

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 4620 OF 2009

RAJA RAM & ORS.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln(s) for permission to place addl. documents on record and with office report)

WITH

Civil Appeal NO. 4622 of 2009

(With office report)

Civil Appeal NO. 4624 of 2009

(With office report)

Civil Appeal NO. 4623 of 2009

(With office report)

SLP(C) NO. 18981 of 2008

(With appln(s) for placing additional facts and documents on record and with office report)

SLP(C) NO. 18982 of 2008

(With appln(s) for placing additional facts and documents on record and with office report)

SLP(C) NO. 18983 of 2008

(With appln(s) for placing additional facts and documents on record and with office report)

SLP(C) NO. 18984 of 2008

(With appln(s) for placing additional facts and documents on record and with office report)

Civil Appeal NO. 6251 of 2010

(With office report)

Civil Appeal NO. 10387 of 2013

Date: 15/01/2014 These Appeals/Petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Dr. Aman Hingorani, Adv.

Ms. Priya Hingorani, Adv.

for M/S. Hingorani & Associates

Ms. Shobha, Adv.

Ms. Jyoti Rana, Adv.

Mr. Satpal Singh, Adv.

For Respondent(s)

Mr. Puneet Taneja, Adv.

Ms. Shweta, Adv.

Dr. Kailash Chand, Adv.

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Ms. Rachana Srivastava, Adv.

Mr. Utkarsh Sharma, Adv.

Ms. Pratiksha Chaturvedi, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matters in due course.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Assistant Registrar

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